

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 74/(MAH)/2010
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016


NAME OF THE PARTIES: M/s. M. C. Chemicals & Anr.
V/s.
M/s. Dehram Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Adv. Simil Purohit a/w Adv. Archan Shah i/b - Rajani Associates - R7		 7/10/16
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②	Farhan Dubash w/p Vaibhav Wali i/b - Jurisloop		 7/10/16
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③	Nasruddin Gangani		 7/10/16
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Order

CP. No. 74/397-398/CLB/MB/MAH/2010

The Respondent side reported that R3 passed away, hence, the Petitioner is hereby directed to take steps to bring in legal heirs of the R3 by the next date of hearing.

List this matter for hearing on 17.11.2016.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)